

# HIGH COURT OF JHARKHAND, RANCHI

General Letter No. 02/2014 /R&S

Dated Ranchi, the 21<sup>st</sup> October, 2014

From,

Registrar General,  
High Court of Jharkhand,  
Ranchi

To

All the Principal District & Sessions Judges of the State of Jharkhand  
Including the Principal Judicial Commissioner, Ranchi

Sub:- Direction regarding disposal of at least three contested Title Appeals/Miscellaneous Appeals every month.

Sir

A special drive will be started for a period of one year commencing from 01.11.2014 for reduction of Title Appeals and Miscellaneous Appeals.

All the District Judges including Judicial Commissioners posted in the Judgeship in the State and having Title Appeals/Miscellaneous Appeals in their docket are directed to take up hearing of Title Appeals/Miscellaneous Appeals in right earnest and to dispose of at least three such contested appeals every month. The disposal of such appeals will be monitored by the Hon'ble Zonal Judge on quarterly basis and by Hon'ble the Chief Justice after completion of this special drive of one year.

As such, you are requested to send the details of all Title Appeals/Miscellaneous Appeals on a monthly basis to this Court in the following format, in respect of each of the District Judge/Judicial Commissioner of your Judgeship, by the 7<sup>th</sup> day of each succeeding month of the reported period.

The first such report must be submitted by 07.12.2014.

List of disposed of Title Appeals/Miscellaneous Appeals of the Judgeship:-  
Month & Year:-

Sl. No.	Name of the Officer with Designation	No. of Title Appeals				No. of Misc. Appeals			
		Pending on the first day of the reported period	Pending at the end of the month	Contested disposal with Appeal number	Uncontested disposal with Appeal number	Pending on the first day of the reported period	Pending at the end of the month	Contested disposal with appeal number	Uncontested disposal with appeal number

This is for your kind information and needful.

Sd/- A. K. Choudhary  
Registrar General

Memo No. 2141-2147 /R&S

Dated, Ranchi the 21<sup>st</sup> October, 2014

Copy forwarded to the Registrar (Establishment)/the Registrar (Administration) I/c, /the Registrar (Vigilance) I/c./the Joint Registrar (List & Computer)/the Joint Registrar (Judl.)/the Deputy Registrar (Protocol)/the Central Project Coordinator I/c., e-Courts Project – High Court of Jharkhand, Ranchi for kind information and needful.

Sd/- A. K. Choudhary  
Registrar General

Memo No. 2148-2160 /R&S

Dated, Ranchi the 21<sup>st</sup> October, 2014

Copy forwarded to the Secretaries of all the Hon'ble Judges of the Court for information to their Lordships.

Sd/-A.K. Choudhary  
Registrar General

Memo No. 2161 /R&S

Dated, Ranchi the 21<sup>st</sup> October, 2014

Copy forwarded to the Section Officer, CPC, High Court of Jharkhand, Ranchi, with a direction to upload the same in the official website of the Court.

A 21.10.14.  
Registrar General